

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3255

ANSWERED ON:19.03.2001

DEATH OF PEACOCKS

JASWANT SINGH YADAV;RAMESH CHAND TOMAR;TARACHAND BHAGORA

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a number of Peacocks have been found dead in a village near Delhi recently;
- (b) if so, the details thereof;
- (c) whether any efforts have been made to ascertain the exact cause of their deaths;
- (d) if so, the details thereof;
- (e) the steps taken/ proposed to be taken by the government to protect the said birds?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI T.R.BAALU)

- (a) and (b) As reported by the state Government 7 peafowls died in the village Poachanpur near New Delhi during February, 2001.
- (c) and (d) the exact cause of their death have not been ascertained so far.
- (e) The steps taken by the government to protect Peafowls are
 - (i) Legal Protection has been provided to wild animals including peafowls against hunting and commercial exploitation under the provisions of the Wildlife (Protection) act, 1972.
 - (ii) Peafowl is included in the schedule-I of wildlife (Protection) Act, 1972 thereby according it highest degree of protection.
 - (iii) The Central Bureau of investigation has been empowered under the Wildlife (Protection) Act, 1972 to apprehend and prosecute wildlife offenders.
 - (iv) Funds are provided to the State Governments for improving the habitats and providing protection of wildlife in various parts of the country.
 - (v) Export of the Peafowl and their derivatives is prohibited under the current EXIM policy.
 - (vi) To avoid poisoning by pesticides, awareness is generated amongst the farmers for using Bio-pesticides and Non-poisonous chemicals in their fields.
 - (vii) The forest field staff have been instructed to maintain vigil in sensitive areas.